GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1811
TO BE ANSWERED ON- 01/08/2024

FUNDS FOR ST COMMUNITIES

1811 ADV. CHANDRA SHEKHAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the manner in which the Ministry ensured that the funds earmarked for ST communities are directed towards schemes like hostels and tribal welfare programmes; and

(b) the details of the measures implemented to monitor the utilisation of funds under the Tribal Sub-Plan (TSP) in various States and Union Territories?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): To ensure that the funds earmarked for Scheduled Tribes (STs) communities are directed towards schemes for tribal welfare, the obligated Ministries/Departments are required to place the funds earmarked for Development Action Plan for STs (DAPST)/Tribal Sub Plan (TSP) under Minor Head '796' below the functional major Head/Sub-Major Heads. Ministry of Tribal Affairs has developed STC MIS Portal with web address: https://stcmis.gov.in for monitoring of DAPST/TSP funds of the obligated Ministries/Departments. In order that concrete steps are taken for tribal welfare, the Ministry first calculates gaps in specific areas like schools, anganwadis etc. in the select tribal dominated villages and blocks. After gap assessment, the Ministry has also conceptualized schemes like PM JANMAN and Pradhan Mantri Janjatiya Unnat Gram Abhiyan where specific targeted interventions like tribal hostels and basic infrastructure like Puccca Houses, internal roads are developed in a time bound manner to reach the last mile and the most disadvantaged communities.

Eklavya Model Residential School (EMRS 3.0) has been visualized to overcome the land related issues and to provide a proper structure for managing the schools. Criteria for establishment of schools is being modified to cover left out states, establishment of 100 new EMRS districts with more than 1 lakh population without an EMRS, states that were not sanctioned EMRS under central sector scheme, border and hilly areas and at capitals and major cities of the States.

Funds under Grants of Article 275 (1) of Constitution of India are provided for several activities including activities related to education sector like addition to existing building infrastructure, construction of co-ed residential school, construction of Girls and Boys Hostels, construction of Ashram Schools, Vocational Training Centres in residential schools; IT based education facilities/ equipment etc.

The Ministry also convene meetings periodically with the obligated Ministries/Departments to review allocation, utilization, and physical progress under DAPST/TSP. Scheme/programme-wise progress and utilization of funds are also monitored through dedicated online portals and performance dashboard by the obligated Ministries/Departments. Officers while visiting States / UTs also ascertain the progress of implementation of various schemes/ programmes. Also, Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per the norms of General Financial Rules (GFR). Further, State Governments are also required to designate a Single Nodal Agency in terms of revised procedure by Ministry of Finance for release of funds and monitoring for each Centrally Sponsored Scheme.

To regularly monitor the intervention-wise or ministry-wise progress of the mission, ministry-wise interactive dashboards have been developed on PM Gati Shakti portal. In these dashboards, the dynamic data is directly fetched from the MIS portals of the respective line ministries through API sharing and useful fields are visualized on the dashboard. Under each Ministry intervention, real time monitoring of the achievements of their respective scheme has been linked through API. There is a facility to know the progress of all 11 Interventions/scheme under PM JANMAN at a single platform. This robust database and gap analysis specific to PVTGs have provided critical insights into the existing gaps in villages/habitations. The PM Gati Shakti database, gap analysis, monitoring dashboards, reports etc have enabled Ministries/departments to identify the most pressing needs, plan targeted interventions and monitor the progress effectively.

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